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#### Foreign visit of Director of ICHR

- \*330. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) what is the number of times the Director of the Indian Council of Historical Research had gone abroad since he joined the Council in 1985;
- (b) what is the amount of Indian currency and foreign exchange spent on bis Visits:
- (c) whether necessary Government permission was accorded in each case; and
- (d) what is the number of times the previous Director of the Council went abroad during his tenure or ten years and what are the reason's for the difference?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HU-MAN RESOURCE DEVELOPMENT (SHRI MATT KRISHNA SAHI): (a) to (d) According to the information furnished by the Indian Council of Historical Research, the present Director went abroad four times since his appointment in April, 1985. An expenditure of about Rs. 55,000 in Indian rupees and \$2,550 in foreign exchange was incurred towards cost of air tickets and payment of daily allowance respectively on these foreign visits which were approved by the Chairman, ICHR; The previous Director went abroad once during the last ten years of his tenure.

## I.T.I agreement with face standard of Italy

#### \*331. SHRI SHANKER SINH VAGHELA:

SHRI PRAMOD MAHAJAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Tndian Telephone Industries entered into agreement in 1983 with FACE Standard of Italy for a project worth Rs. 18 crores to produce a

million telephone -nstruments every year but not a single telephone has been produced as

to Questions

- (b) the loses suffered due to the huge over-runs in cost and time, and the total estimated extent of delay likely to be suffered by the project and by when the modern telephone instruments are likely to be available to the public; and
- (c) whether accountability and responsibility has been fixed on some definite persons authority if not, the reasons therefor; and if so, on whom the accountability for the hugs over-runs has been fixed?

THE MINISTER OF COMMUNICA-TIONS (SHRI ARJUN SINOHV: (a) Indian Telephone'Industries (T.T.I.) Limited had entered into an agreement in 1983 with FACE Standard Of Italy to produce 10 lakh rotary dial telephone instruments and 5 lath additional critical components a year at a capital cost of Rs. 18.33 crores. As part of the Project some telephone kits were received. Some of these were assembled, but did not meet the specifications

As a result, the agreement has been renegotiated It has now been decided to drop tha production of the rotary dial type of telephone instruments :.and in its place to produce electronic telephone instruments. production capacity will remain the same.

The collaborator has agreed to supply the necessary machinery etc at no extra cost. They have also agreed to supply the necessary uparaded components etc. to enable the kits already supplied, to meet the specifications.

(b) and (c) No cost over-runs are anticipated in respect of the project.

### **Progress of Hindi**

- \*332. SHRI DHARAM CHANDER PRASHANT: Will the Minister ,,f HUMAN RESOURCE DEVELOPMENT be pleased to state.
- (a) what steps have been taken by his Ministry during the year 1986-87 for the

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(b) whether it is a fact that in some non-Hind; States the measures taken for the progress Of Hindi are not adequate and if so, what steps Government have taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF **EDUCATION** AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOP-MENT (SHRIMATI KRISHNA SAHI): (a) and (b) The Government of India has taken adequate measures to promote and propagate Hindi in the country especially in non-Hindi speaking States|UTs. For this purpose, the Department of Education has implemented a number of schemes during the year 1986-87 which include financial assistance to voluntary organisations for promotion of Hind; in non-Hindi speaking States Union Terrir tories; financial assistance for appointment of Hindi teachers in non-Hindi speaking States|UTs; financial assistance for opening Of Hind; Teachers Training Colleges in non-Hindi speaking States UTs; preparation of a consolidated glossary of administrative terras; holding of workshops for Neo-Hindi writer<sub>s</sub> from States and training of Hindi Non-Hind; Teachers from Non-Hindi States.

# Implementation of Nurses Demands

\*333. SHRI LAL K. ADVANI: SHR1 ASHWANI KUMAR.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what are the final decisions about Nurses demands for (1) grant of qualification allowance, (2) special pay, (3) extra work allowance, (4) family accommodation and (5) transport facility and also re-structuring of the cadre of nurses;
- (b) what are the reaction of the nurses to these decisions; and
- (c) by when these are proposed to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY (KUMARI WELFARE SAROJ KHAPARDE): (a) to (c) Position regarding these demands of Nurses working in the Central Government (Hospitals etc is as follows;-

to Questions

- (i) Qualification Allowance; It has been decided in principle to grant two (Nonabsorbable) increments to Nurses for approved qualifications. Modalities for the same are being worked out in consultation with the Department of Personnel and Training and the Ministry of Finance.
- (ii) Special Pay: Orders doubling the rate of special pay to the Nurses work ing in certain special areas in pursuance of the general orders issued by the Government consequent on the recom mendations of the 4th Pay Commission have been issued. Besides, the report of the Committee set up to identify the additional areas wherein this bene fit can be extended, is separately under consideration.
  - (iii) Extra Work Allowance: It has been decided that as and when the general scheme of grant Of Extra Work Allowance gets finalized, the same will be made applicable to the Nurses also.
- (iv) Famil Accommodation: It has explained to the Nurses that it would not be possible to provide family accommodation to all Nurses. However, HRA will be available to all such unmarried Nurses who are not staying in the Hospitals.
- (v) Transport Facilities: It was explained to Nurses that jt would not be possible to provide transport facilities to Nurses.
- (vi) Restricting of the Cadre'-The matter is under consideration of the Cadre Review Committee which uptill now has held four meetings. The decisions, as and when taken on the demands as at (i) to (iii) and (vi) above, will be made applicable expeditiously.